

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

**T.C.P. (IB)907 (MB)/2017**

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.06.2018**

NAME OF THE PARTIES: **JCC India Pvt. Ltd.**

**v/s.**

**DBM Geotechnics& ConstructionsPvt. Ltd.**

SECTIONS 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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ORDER

2. TCP (IB)907/(MB)/2017

Counsel for both the parties present.

By the Order of the Bench, this matter is adjourned to 20.07.2018.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)